

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF MILITARY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2210**  
TO BE ANSWERED ON 29<sup>th</sup> July, 2022

**COMPENSATION TO FAMILIES OF JAWANS**

2210. SHRI RAJU BISTA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has provided ex-gratia payments and financial compensation and emoluments to the families of Jawans of 107 Bn Territorial Army (11GR) who attained veergati in the recent Manipur landslide; and
- (b) if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) & (b): Yes, Sir. The details of financial benefits provided to the families of Jawans of 107 Bn Territorial Army (11 GR) who attained veergati in the recent landslide in Manipur are as under:-

Territorial Army PariwarKalyanYojna	Rs. 2,00,000/-
Financial grant from Army Battle Casualty Welfare Fund	Rs. 1,00,000/-
Army Wives Welfare Association Grant from Headquarters Eastern Command	Rs. 30,000/-
Territorial Army Group Headquarters Eastern Command Financial Grant	Rs. 20,000/-
Funeral Grant from unit	Rs. 10,000/-
Defence Salary Package Account (Personal Accident Insurance)	Rs. 50,00,000/-
Financial Assistance from Manipur State Government	Rs. 5,00,000/-
<b>Total</b>	<b>Rs. 58,60,000/-</b>

...2/-

: 2 :

In addition, the families of these personnel are also entitled to the following emoluments:-

Death cum Retirement Gratuity	UptoRs. 10,00,000/-
Financial grant from Army Battle Casualty Welfare Fund	Rs. 7,00,000/-
Ex Gratia (CG)	As applicable
Liberalised Family Pension	As per pay of individual
Territorial Army Group Insurance Fund	(i) Rs. 25,00,000/- for Junior Commissioned Officers/Other Ranks. (ii) Rs. 50,00,000/- for Officers.

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